Written Answers to Questions		[29 AU	G., 2007]	of 27th August 211		
1	2	3	4	5	6	
Sub Total Western Region		6240	9275	4038	19553	
17	Andhra Pradesh	1000	3534	909	5443	
18	Karnataka	440	1480	600	2520	
19	Kerala	0	403	0	403	
20	Tamil Nadu	5000	1152	0	6152	
21	Puducherry	0	0	0	0	
Sub	Total Southern Region	6440	6569	1509	14518	
22	Bihar	5050	0	0	5050	
23	Jharkhand	4320	0	0	4320	
24	Orissa	0	150	0	150	
25	Sikkim	510	0	821	1331	
26	West Bangal	3042	3720	250	7012	
Sub	Total Eastern Region	12922	3870	1071	17863	
27	Arunachal Pradesh	2600	0	0	2600	
28	Assam	750	37	0	787	
29	Manipur	0	0	0	0	
30	Mizoram	0	0	0	0	
31	Meghalya	0	124	0	124	
32	Nagaland	0	23	0	23	
33	Tripura	750	0	0	750	
Sub	Total N. Eastern Region	4100	184	0	4284	
34 Islar	Andman and Nicobar	0	0	0	0	
35	Lakshadweep	0	0	0	0	
	TOTAL:	39865	27952	10760	78577	

^{*}Under best efforts

Gas required by the power sector

*203. SHRI AMAR SINGH: SHRI VIRENDRA BHATIA:

Will the Minister of POWER be pleased to state:

- (a) the quantum of gas being made available to the power sector from the exploration of D6 block of KG basin;
 - (b) the approximate requirement of gas for the power sector; and

(c) whether the Ministry had taken up the matter with the concerned Ministries for allocation of natural gas for implementing its projects and if so, the outcome thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) The natural gas production profile from D-6 Block of KG Basin is as under:

Year	08-09	09-10	10-11	11-12	12-13	13-14	14-15	15-16	16-17	17-18	18-19	19-20
MMSCMD	40	60	60	80	80	80	80	80	80	60	40	20

However, no Sectoral allocation of natural gas, including allocation to Power Sector, has been made by the Ministry of Petroleum & Natural Gas (MOP&NG).

- (b) A Based on the installed capacity of gas based stations of 12,554 MW, the current gas requirement, at 90% Plant Load Factor (PLF), is around 62 Million Standard Cubic Meter per Day (MMSCMD) as against the availability of 36 MMSCMD. For the Eleventh Plan (2007-12), the requirement of gas at 90% PLF has been estimated at about 90 MMSCMD. However, depending upon the availability and pricing of gas, the requirement may be about 145 MMSCMD.
- (c) Yes, Sir. The Ministry of Power has taken up the matter with MOP&NG. The gas pricing and commercial utilization of gas under the new Exploration Licensing Policy (NELP) is currently under consideration of the Empowered Group of Ministers.

Minority educational institutions

*204. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether many States have minority educational institutions;
- (b) if so, the number of educational institutions including schools, colleges, professional colleges and self-financing professional colleges of various categories that had applied and have been granted minority status during the last three years, year-wise, category-wise and State-wise.
- (c) the total number of students and the students of various minority communities enrolled in above educational institutions during that period, yearwise, category-wise, State-wise and institution-wise; and
- (d) the number of the above educational institutions run by minority communities during that period, category-wise, community-wise State-wise and year-wise.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Under Article 30(1) of the Constitution, minorities have the right to establish and administer institutions of their choice. In exercise of this Constitutional right, the minorities in each State have established educational institutions. An educational institution is recognized as a minority educational